Name of the Corporate Debtor					Annexure-5 CIRCAR JUTE MILLS (P) LTD				Date of Commecement of CIRP				04.04.2022	
				List of o	List of Cre perational			22				104.04.202	.2	
SI.No	Name of the Authorised Representative, if any	Name of workman	Details of received Date of receipt				Whether related	% of voting share in CoC, if applicable	t claim	Amount of any mutual dues, that may be set-off	1	Amount in Amount of claim not admitted	Remarks if any	
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	NAP	

| P Regd. No. | BBI/IPA-003/ | P-N000145/2017- 2018/11728 | P-N000145/2017

Kurapati Singarayya Chowdary Resolution Professional

In the matter of Circar Jute Mills (P) Ltd

Date: 27.09.2022